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Title: Need to provide reservation to SCs/STs and Backward Communities in private sector.

SHRI S. AJAYA KUMAR (OTTAPALAM): I had moved Private Members Resolution in this august House on 09.07.2004, seeking reservation for SC/STs and Backward communities in private sector employment.

A total of 29 hon. Members had participated in the discussion and all of them welcomed and supported the said Resolution.. However I had withdrawn the said resolution on the assurance from the hon. Minister for Social Justice and Empowerment that she will do it (reservation for SC/STs and Backward communities in private sector employment). It was also informed that the Government of Dr. Manmohan Singh, under his Prime Ministership, is fully committed to it. However, it is very sorry to say that the assurances were remained only on papers of the Lok Sabha and nothing achieved even after expiry of more than four and a half years. The term of current Lok-Sabha is also nearing an end. The reservation for SCs, STs and other backward classes in private sector has become a necessity because due to privatization of most of the public sector companies and governmental activities. They have been deprived the benefit guaranteed in the Constitution. So I wish to remind the Government, please do something on this before you conclude the current Lok Sabha.

MR. SPEAKER: Current Lok Sabha is concluding tomorrow!

Shri Srichand Kriplani – not present.

Shri Francis George - please be brief.